

- (iii) Construction of about 150 villages;
- (iv) Construction and improvement of roads, involving an expenditure of about Rs. 175.00 lakhs;
- (v) Construction of minor and medium irrigation works at a cost of about Rs. 681.00 lakhs;
- (vi) Establishment of technical and vocational training centres; and
- (vii) Establishment of transport, consumer goods and dairy co-operative societies and multi-purpose farms.

**Shri Maheswar Naik:** My question was whether . . .

**Mr. Speaker:** The hon. Member's question was whether the provisions of this plan were the same as proposed by the Central Government or whether they were overlapping each other. But the hon. Minister has turned the ball in the hon. Member's goal and he should now find out what the scheme is and whether there is any difference or not.

**The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):** May I humbly submit, Sir, that the plan is prepared by the Dandakaranya Development Authority and it has been given a substantial measure of autonomy. The Plan again is discussed by the Administrative Board of the D.D.A. on which the State Governments concerned including West Bengal, the Centre, the Chairman and the Administrator are present. We are not imposing any plan on the D.D.A.

**Shri S. M. Banerjee:** I want to know whether this particular plan will be chalked out or is being chalked out in consultation with the State Governments of West Bengal, Andhra and Orissa or by the D.D.A?

**Shri Mehr Chand Khanna:** As far as the State Government of West

Bengal is concerned, they are fully represented on the D.D.A. by their Chief Secretary as are the two Chief Secretaries of Madhya Pradesh and Orissa. The land is to be given by these two State Governments, and the West Bengal Government is to supply us the men from amongst ex-campers.

**Shri Maheswar Naik:** As the State Governments are entrusted with the formulation of the plan, may I know to what extent the advice of the State Government is being implemented in the implementation of the plan itself?

**Shri Mehr Chand Khanna:** They are all members of the same board. Meetings are held jointly by all members sitting together, and up till now I do not remember having seen a single note of dissent by any State representative.

**Dr. Ranen Sen:** May I know whether the representative of the West Bengal Government has agreed to the suggestions made by the Central Government on the DDA project?

**Shri Mehr Chand Khanna:** I do not make any suggestion—I am sorry I go on repeating myself. Here is a board comprising of various representatives of the State Governments with Shri Sukumar Sen as the Chairman. It is for them to formulate the proposals and submit them for the approval of the Government of India in the Ministry of Works, Housing and Supply.

#### **Incentive Bonus Scheme in Government of India Press, New Delhi**

\*757. **Shri Nambiar:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether there is an Incentive Bonus Scheme in Government of India Press, New Delhi;

(b) if so, what are the details of the Scheme;

(c) whether all the categories of staff are covered by the Scheme; and

(d) if not, which are the categories that have been left out of this Scheme and the reasons therefor?

**The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Jaganatha Rao):** (a) Yes.

(b) to (d). A Statement is laid on the Table of the House. [See Appendix II, annexure No. 44].

**Shri Nambiar:** Arising out of the answer given here, where it is stated that a deduction at the rate of two naye paise will be made from the salaries of the workmen if there is short out-turn of work, may I know whether in fixing the yardstick the representatives of the employees of the Government Press were consulted?

**The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):** I cannot answer that question off-hand. But when we give five naye paise as incentive bonus, if the man is not present and we deduct two naye paise, I do not think we are causing any hardship.

**Shri Nambiar:** In view of the fact that the yardstick has already been fixed, my question was whether the representatives of the employees were consulted.

**Mr. Speaker:** The answer was that information was not readily available.

**Shri Nambiar:** May I know whether the Government propose to reduce the number of workmen due to the introduction of the incentive bonus scheme that is proposed?

**Shri Mehr Chand Khanna:** I am making a statement subject to correction. We have a number of presses all over India, and the number is round about a dozen. I understand that the position is that we have to go to the private presses is to meet our demands. When I cannot meet the whole demand, there can be no ques-

tion of reduction in the working establishment.

**Shri Hari Vishnu Kamath:** The statement laid on the Table of the House says that a fixed minimum out-turn of the various operatives is insisted upon. Is the House to understand that the fixed minimum has not always been insisted upon, but only since lately when inefficiency and slackness became noticeable, if not alarming, degree and, if so, since when?

**Shri Mehr Chand Khanna:** If a notice is given, I will certainly find out the position. But if we insist on efficiency, I do not think we are doing anything wrong.

**Mr. Speaker:** The question was whether this minimum was fixed only when the incentive scheme was introduced or was it there earlier also?

**Shri Mehr Chand Khanna:** The incentive scheme was introduced some time ago and a certain yardstick has been laid down. Beyond that, I am not in a position to give any information.

**Shri Bhagwat Jha Azad:** From the statement I find that out of 135 categories only a dozen are covered. May I know whether any attempt is being made to reckon precisely the work of others so that the other categories also may be brought under the scheme?

**Shri Mehr Chand Khanna:** According to the information supplied to me, the work of the other categories cannot be measured by a yardstick so that the incentive bonus can be given.

**Shrimati Savitri Nigam:** May I know how much money has been given to the workers as bonus and how much deductions have been made in the last two months?

**Shri Mehr Chand Khanna:** If a notice is given, I shall certainly give the information.

**Shri Tridib Kumar Chaudhuri:** Can the Minister give us some idea as to

the proportion of work carried on in the presses on piece rate basis and fixed time scale basis?

**Shri Mehr Chand Khanna:** The only information I can give to the House is—I speak subject to correction—about 25 per cent of the work is carried on through private presses. So, we are meeting the demand to the extent of 75 per cent.

**Shri Tridib Kumar Chaudhuri:** That was not my question. My question was: what proportion of the work is carried on on piece rate basis and what proportion on fixed time scale?

**Shri Mehr Chand Khanna:** How can I answer that question without knowing the specific category about which information is required?

**Shri Warrior:** May I know the number of workers unaffected by his incentive scheme out of the 135 categories, of which it has been implemented only in the case of ten categories?

**Shri Mehr Chand Khanna:** What I said was that certain categories have been included in the bonus scheme for the obvious reason that their work can be measured through a yardstick.

**Shri K. N. Pande:** Is it a fact that the workers' union have submitted a representation to the Government that before fixing the norms the representatives of the workers were never consulted?

**Shri Mehr Chand Khanna:** It may be past history, but I am prepared to look into the matter and, if any question requires further consideration at the hands of the Government, I shall certainly look into it.

#### Trade with Israel

\*758. **Shri Hari Vishnu Kamath:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the possibilities of trade with Israel have been explored;

(b) if so, with what result; and

(c) if not, the reasons therefor?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) to (c). The negligible trade with Israel did not warrant exploring that market. However, there are no specific restrictions on our trade with Israel.

**Shri Hari Vishnu Kamath:** Since India recognized Israel in 1950 or so, more than ten years ago, have any approaches or overtures been made by the Israel Government on their own, or through their Consul in Bombay, for trade relations with India?

**Shri Manubhai Shah:** That hardly arises. We have normal contacts and relations and both sides always meet each other if there are any problems to be discussed. So, there is no question of any overtures being made by either side.

**Shri Hari Vishnu Kamath:** The Minister said that the trade with Israel is negligible. That means to say, that implies, that some exploration has been made. When he says it is negligible, it means that some exploration has been made. If so, by whom was the exploration made?

**Mr. Speaker:** The trade representatives are meeting occasionally.

**Shri Hari Vishnu Kamath:** The position, so far as I know, is they have got a Trade Consul in Bombay in India but we have no Trade Consul at all in Israel. So, who explored the possibility of trade on our side?

**Mr. Speaker:** The hon. Member wanted to know whether any overture has been made. The Minister has replied that actual meeting has taken place.

**Shri Hari Vishnu Kamath:** Between whom? That is what I want to know.

**Shri Manubhai Shah:** There are representatives of both sides. Even delegations from there have come and